

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) and (b). No, Sir. The Government of Pakistan have not yet communicated their decision regarding the incident. The Indian High Commission in Karachi have been pressing them for a reply.

**Khadi-Gramodyog Bhavan,
New Delhi**

*1294. **Babu Ramnarayan Singh:** Will the Minister of Production be pleased to state the amount received by Khadi-Gramodyog Bhavan, New Delhi as subsidy on retail sale of Khadi during the financial year 1955-56 and how that amount has been utilised by the Bhavan?

The Parliamentary Secretary to the Minister of Production (Shri R. G. Dubey): The following amounts have been paid to the Khadi Gramodyog Bhawan, New Delhi for Khadi sales during 1955-56:

(i) Rs. 2,22,098/- on account of the rebate of -3/- in a rupee passed on to the consumers.

(ii) Rs. 28,812/- on account of subsidy of -/-/6. per rupee allowed to the Bhawan.

It may be added that the accounts for that year have not yet been finalized and are liable to be adjusted.

Films

*1298. **Dr. J. N. Parekh:** Will the Minister of Information and Broadcasting be pleased to state whether Government propose to set up during the Second Five Year Plan a well-equipped studio for colour films to meet the need of the country in view of its great utility and high cost?

The Minister of Information and Broadcasting (Dr. Keskar): No separate studio is required for the production of colour films and there is no proposal in the Second Five Year Plan for setting up an establishment for colour films to meet the needs of the country. The proposal is for the Films Division to set up a processing laboratory including colour processes for its own needs, and also to set up a Film Service Centre to make available to the industry on hire specialised articles of equipment.

Agreement with Messrs. Oerlikons Ltd.

*1300. **Dr. Rama Rao:** Will the Minister of Production be pleased to state:

(a) whether negotiations with Messrs. Oerlikons Ltd., have been completed for the revision of their agreement; and

(b) if so, the terms of the new agreement?

The Deputy Minister of Production (Shri Satish Chandra): (a) Yes, Sir.

(b) A statement is laid on the Table of the Lok Sabha. [See Appendix V, annexure No. 25].

Central Sericultural Research Station, Berhampore

*1304. **Shri H. N. Mukerjee:** Will the Minister of Production be pleased to state whether there is any programme in the Second Five Year Plan period, for the improvement in the working of the Central Sericultural Research Station, Berhampore, West Bengal?

The Parliamentary Secretary to the Minister of Production (Shri R. G. Dubey): A sum of Rs. 39.27 lakhs has been provided in the Second Five Year Plan for the reorganisation and expansion of the Central Sericultural Research Station at Berhampore and its sub-station at Kalimpong. The detailed programme is being worked out in consultation with the Central Silk Board.

Export of Indian Fruits

*1305. **Shri Bishwa Nath Roy:** Will the Minister of Commerce and Consumer Industries be pleased to state:

(a) whether there is any demand of Indian fruits in other countries; and

(b) whether any steps have been taken for developing the export of Indian mangoes and guavas?

The Minister of Trade (Shri Karmarkar): (a) Some exports have been taking place mostly to neighbouring countries.

(b) A scheme for the marketing of Indian mangoes overseas is under consideration and the details are being worked out. No steps have yet been taken in respect of guavas.

यूगोस्लाविया से इस्पात

*१३०६. श्री रघुनाथ सिंह : क्या भारी उद्योग मंत्री यह बताने की कृपा करेंगे कि यह सच है कि भारत यूगोस्लाविया से एक करोड़ रुपये का इस्पात खरीद रहा है, जिस में से ११,००० टन इस्पात स्वयं सरकार खरीद रही है ?

भारी उद्योग मंत्री (श्री म० म० शाह) : साधारण व्यापारिक सूत्रों के जरिये यूगोस्लाविया से १ नवम्बर से ३० नवम्बर १९५६